

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-470(ND)/2017

CORAM:

**PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
13.02.2019**

**NAME OF THE COMPANY: Sh. Amit Kumar Malik V/s. M/s. Kindle
Developers Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner: Mr. Abhishek Pratap, Advocate for RP

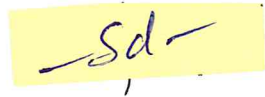
Present for the Respondent: Mr. Abhay Kaushik, Advocate

ORDER

It is submitted that on account of a demise in his family, Mr. Paramjit Singh is unable to be present in Court. RP is still not satisfied with the details supplied.

Renotify this case on 18th February, 2019.

Mr. Paramjit Singh shall ensure his presence in court.



**(V. K. Subburaj)
Member (T)**



**(Ina Malhotra)
Member (J)**